

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 778
ANSWERED ON 07/02/2024

ENHANCING OF SUNRISE SECTORS

778. SHRI K. NAVASKANI:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government subscribes to the view that it must enhance sunrise sectors like electronics, pharma and high technology and should continue to focus on agricultural exports, where the country is already doing well;
- (b) if so, the details of the steps that are proposed to be taken by the Government in this regard; and
- (c) if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

(a) The export promotion activity of the government is a continuous activity and it is a fact that Electronics, Pharma, Engineering and Agricultural exports have done well in the past decade. The export performance of the above stated sectors is as below:

Values in US \$ bn

Commodity	2014-15	2022-23	Growth(%)
DRUGS AND PHARMACEUTICALS	15.43	25.39	64.55
ELECTRONIC GOODS	6.26	23.55	276.21
ENGINEERING GOODS	73.07	107.04	46.48
AGRICULTURE	37.16	52.34	40.87

Source: DGCIS

(b) & (c) The steps that have been taken by Government to enhance export are as follows:

- (i) New Foreign Trade Policy has been launched on 31st March, 2023 and came into effect from 1st April, 2023.
- (ii) Interest Equalization Scheme on pre and post shipment rupee export credit has also been extended upto 30-06-2024.
- (iii) Assistance provided through several schemes to promote exports, namely, Trade Infrastructure for Export Scheme (TIES) and Market Access Initiatives (MAI) Scheme.
- (iv) Rebate of State and Central Levies and Taxes (RoSCTL) Scheme to promote labour oriented sector export has been implemented since 07.03.2019.
- (v) Remission of Duties and Taxes on Exported Products (RoDTEP) scheme has been implemented since 01.01.2021. With effect from 15.12.2022, uncovered sectors like pharmaceuticals, organic and inorganic chemicals and article of iron and steel has been covered under RoDTEP. Similarly, anomalies in 432 tariff lines have been addressed and the corrected rates have been implemented with effect from 16.01.2023.
- (vi) Common Digital Platform for Certificate of Origin has been launched to facilitate trade and increase Free Trade Agreement (FTA) utilization by exporters.
- (vii) Districts as Export Hubs has been launched by identifying products with export potential in each district, addressing bottlenecks for exporting these products and supporting local exporters/manufacturers to generate employment in the district.
- (viii) Active role of Indian missions abroad towards promoting India's trade, tourism, technology and investment goals has been enhanced.
- (ix) Regular monitoring of export performance with Commercial Missions abroad, Export Promotion Councils, Commodity Boards/ Authorities and Industry Associations and taking corrective measures from time to time.
- (x) India has signed a free trade agreement with UAE and Australia. India has also allowed rupee trading in special Rupee Vostro Account with friendly countries to facilitate trade.
